

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-16/2002/8342/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the th 28 September, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(G)9654/2023 dtd. 26.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the Long vacation (Civil) from 16.10.2023 to 29.10.2023, along with station leave permission, from the morning of 14.10.2023, till the morning of 30.10.2023**, as prayed for. The next seniormost Judicial Officer available at the station, shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/
JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-16/2002/8343-8344/A, dated, 28-09-23
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT.REGISTRAR (VIGILANCE)
[Signature]